

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. App. (AT) (Insolvency) No. 763 of 2020

IN THE MATTER OF:

Mazda Agencies

...Appellant

Versus

Hemant Plastics & Chemicals Ltd.

...Respondent

Present:

For Appellant :

**Mr. Ritin Rai, Senior Advocate with
Mr. M.S. V. Sankar, Mr. Pawan Gujrat and Mr.
Godiawla, Advocates**

O R D E R
(Through Virtual Mode)

13.10.2020 Despite service of notice upon Respondent, it is unrepresented. Let appearance of Respondent be awaited and the matter be posted for consideration on **19th November, 2020**.

Meanwhile, if the Respondent chooses to appear, it may file its reply-affidavit with advance copy provided to the learned counsel for the Appellant within two weeks, who shall be at liberty to file rejoinder thereto within two weeks thereof.

[Justice Bansi Lal Bhat]
Acting Chairperson)

[V.P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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